

The Minister of Mines and Oil: (Shri K. D. Malaviya): (a) The refining of Ankleshwar crude has not yet started.

(b) and (c). Do not arise.

Organisation for Steel Industry

*694. { **Sardar Iqbal Singh:**
Shri Ram Krishan Gupta:

Will the Minister of **Steel, Mines and Fuel** be pleased to refer to the reply given to Starred Question No. 264 on the 9th August, 1961 and state:

(a) whether Government have since considered the question regarding type of organisation to be set up for Steel Industry; and

(b) if so, the result thereof?

The Minister of Steel Mines and Fuel (Sardar Swaran Singh): (a) and (b). The matter is still under consideration.

Contribution to Educational Development Fund

*695. **Shri P. G. Deb:** Will the Minister of Education be pleased to state:

(a) whether India has made any contribution to the Educational Development Funds of UNESCO; and

(b) if so, why this Fund is not being administered by the Indian Government?

The Minister of Education (Dr. K. L. Shrimali): (a) and (b). A statement is laid on the Table of the House.

STATEMENT

(a) The Government of India have decided to make a voluntary financial contribution of Rs. 10 lakhs and also to offer five fellowships to Unesco for its Emergency Programme of financial assistance to Members and Associate Members in Africa for educational development for the three year period 1961—63.

(b) As the Government have voluntarily made a contribution to Unesco for the Emergency Programme sponsored by the Organization, the question of Government administering its contribution does not arise. However, this contribution would be utilised by Unesco in consultation with the Government.

Power Plant at Durgapur Steel Plant

*696. **Shri Ajit Singh Sarhadi:** Will the Minister of **Steel Mines and Fuel** be pleased to state:

(a) whether any approach has been made to seek Canadian aid to set up an additional Power Plant at the Durgapur Steel Plant; and

(b) if so, the nature of aid asked for and response thereto?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) No, Sir.

(b) Does not arise.

Debt Bondage

*698. **Dr. Sushila Nayar:** Will the Minister of **Home Affairs** be pleased to state:

(a) whether it is a fact that the system of "Jeetha" or debt bondage is still prevalent in Mysore and many harijan and other children from the age of 9 upwards are victims of this form of slavery; and

(b) if so, what steps have been taken or are proposed to be taken to put an early end to this undesirable practice?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). The Scheduled Areas and Scheduled Tribes Commission were informed by certain non-officials of the prevalence of this practice in Mysore State, and the Commission has brought this to the notice of the State Government for enquiry and necessary action. The Government of India have called for details from the State Government.